

SHRI I. K. GUJRAL: In view of the fact that the total installed capacity of the turbine is 36000 kw. and even at the best time more than 18000 kw. were never generated, and also in view of the fact that the cost of production with regard to the C Station is supposed to be lower than A and B, why is it that the Corporation has never functioned to its full capacity and also why is it that this is fought to be kept in reserve rather than work this at its full capacity and keep A and B in reserve?

DR. K. L. RAO: It is not correct to say that the machine has never done more than 18000 kw. On the other hand, the machine is running the full load. Even yesterday it was doing 34J mw. Sir, ever since it was commissioned it is running fairly at its full load.

SHRI M. P. BHARGAVA: May I know whether the visiting expenses of the Japanese Engineers would be borne by us or by the company that supplied the turbines?

DR. K. L. RAO: No money is borne by us. Complete "expenses including repairs of these are borne by the Japanese company—Mitsubishi.

#### विदेशी सोने का पकड़ा जाना

\*१४६. श्री राम सहाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(१) स्वर्ण नियंत्रण आदेश जारी होने से अ. ल. १९६४ तक कितना विदेशी सोना भारत में पकड़ा गया; और

(२) इसमें से (१) कितना हाल में चोरी-छिपे लाया हुआ और (२) कितना स्वर्ण नियंत्रण आदेश जारी होने से पूर्व चोरी-छिपे लाया हुआ पाया गया ?

#### †[SEIZURE OF FOREIGN GOLD

\*146. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to state:

(a) the quantity of foreign gold seized in India since the issue of Gold Control Order upto April, 1964; and

(b) how much of it was found to have been (i) recently smuggled and (ii) smuggled prior to the issue of Gold Control Order ?]

†[THE DEPUTY MINISTER IN THE

वित्त मंत्रालय में उपमंत्री (श्रीमती तारकेश्वरी सिन्हा) : (क) १५ अप्रैल, १९६४ तक १४७८ किलोग्राम ।

(ख) चूंकि भारत में प्रवेश करने के नाकों को छोड़ कर दूसरे नाकों पर पकड़े गये सोने के चोरी-छिपे लाये जाने की तारीख का पता लगाना हमेशा सम्भव नहीं होता, इसलिए यह जानकारी प्राप्त नहीं हो सकी ।

MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) 1478 Kilograms up to the 15th April, 1964.

(b) As it is not always possible to determine the date of smuggling in respect of seizures made at points other than those of entry into India, this information is not available.]

श्री राम सहाय : क्या मैं जान सकूंगा कि जब से यह गोल्ड कंट्रोल आर्डर लागू हुआ है तब से प्रवैधानिक रूप से लोगों के कब्जे में कितना सोना पकड़ा गया है ?

श्रीमती तारकेश्वरी सिन्हा : यह तो मने अभी उत्तर में बताया कि १५ अप्रैल, १९६४ तक की जो जानकारी हमें है उसके जो आंकड़े हमें मिले हैं उसमें १४७८ किलोग्राम पकड़ा गया ।

† [ ] English translation.

**श्री राम सहाय :** मैंने जो प्रश्न किया था उसमें श्रीर दोबारा जो प्रश्न किया है इन दोनों में अन्तर है। मूल प्रश्न में मैंने पूछा है कि बाहर से आया हुआ कितना सोना पकड़ा गया लेकिन मैं यह जानना चाहता हूँ कि गोल्ड कंट्रोल आर्डर जारी होने के बाद भारतवर्ष में वैधानिक रूप से लोगों के कब्जे से, साहूकारों या सर्राफों के या सुनारों के कब्जे से कितना सोना निकला ?

**श्रीमती तारकेश्वरी सिन्हा :** मेरे पास जो आंकड़े हैं वे बाहर से आए सोने के बारे में हैं। जो सूचना माननीय सदस्य ने मांगी है उसके आंकड़े इस समय मेरे पास नहीं हैं। अगर माननीय सदस्य चाहेंगे तो मैं उन आंकड़ों को देने की कोशिश करूंगी।

**SHRI C. D. PANDE:** May I know whether it has come to the notice of the Government that a large number of people are coming from abroad, from Burma, Kenya and Malaya? They are coming in great distress as refugees and they are bringing a small quantity of gold as part of their personal belongings. May I know whether they are being harassed at the ports while coming and are being searched and asked to declare their belongings before landing?

**SHRI T. T. KRISHNAMACHARI:** General instructions are given in regard to people who are coming from either Malaya, East Africa or Burma, to treat them with all possible consideration. I can assure the hon. Member that so far as Customs are concerned, there will be no harassment.

**SHRI B. K. GAIKWAD:** May I know the State where the smuggled gold was found in big quantities?

**SHRIMATI TARKESHWARI SINHA:** There are Customs points: and smuggled gold is also caught at the Central Excise centres. It is a long list. May I read that?

**SHRI P. L. KUREEL URF TALIB:** May I know whether it is a fact that smuggling of gold has increased after the Gold Control Order? Now the gold is being smuggled through the Pakistan border.

**SHRIMATI TARKESHWARI SINHA:** There has been a tightening of the seizure of gold and therefore the amount of gold which has been caught should not really amount as if smuggling has increased. It means that the tightening or the check has increased.

**SHRI ARJUN ARORA:** The Minister said that these figures relate to the smuggled gold and not contraband gold found in the country. Are we to conclude that this gold has been seized during the process of smuggling or does the Government have any method of finding out whether the gold found in the country is smuggled or indigenous?

**SHRIMATI TARKESHWARI SINHA:** There are two types of controls which are exercised. One is that smuggled gold which comes and which is caught at the Customs and Central Excise points. Another type or variety of gold is that a person who is not supposed to hold a particular quantity of gold holds that gold and if seizures are made, a particular quantity of gold is found from him. From that we cannot really infer that the gold that he has with him is really smuggled. It means that he has not declared that gold as he should have under the Gold Control Order. Therefore I said that I have not got the figures with me, covering the amount of gold which has been seized within the country. I have only the figures of the amount of gold which has been smuggled.

**श्री अर० के० भुवालका :** क्या मंत्री जी यह बतायेंगे कि पहले से अब सोना ज्यादा आता है या कम स्मगलिंग होता है? क्या यह जानकारी है ?

**श्रीमती तारकेश्वरी सिन्हा :** इसका जवाब तो अभी मैं दे चुकी हूँ

SHRI G. M. MIR: May I know the country from which gold has been smuggled which has been seized by the Government?

SHRIMATI TARKESHWARI SINHA: I have not the names of the countries. Gold comes from the Middle East and the South East Asian countries.

MR. CHAIRMAN: The Minister has not got the names.

SHRI A. D MANI: In how many cases have prosecutions been launched in respect of smuggling of gold and in how many cases the cases were compounded completely on payment of certain penalty by the offender?

SHRIMATI TARKESHWARI SINHA: I should like to have notice for this question.

**شہری پیارے لال کوریل دطالیب :**

میں ملتانی جی سے یہ جاننا چاہتا ہوں کہ آیا یہ سونا پاکستان سے اسکل ہو رہا ہے اور ہندوستان میں آ رہا ہے یعنی کہا یہ اسکلگ ہو گئی ہے ؟ یہ میں جاننا چاہتا ہوں ، میرے پہلے سوال کا ابھی مکمل جواب نہیں ملا ہے ۔

†[श्री प्यारे लाल कुरील 'तालिब': मैं मंत्रांगी जी से यह जानना चाहता हूँ कि आया यह सोना पाकिस्तान से स्मगल हो रहा है और हिन्दुस्तान में आ रहा है यानी क्या यह स्मगलिंग बढ़ गई है, यह मैं जानना चाहता हूँ, मेरे पहले सवाल का अभी मुकम्मल जवाब नहीं मिला है ?]

**श्रीमती तारकेश्वरी सिन्हा :** मेरे पास जो आंकड़े हैं वे बाहर से आए सोने के बारे

// ] Hindi transliteration.

में हैं। मैंने कहा कि कई पुरकों से सोना आता है, हमारे पास तो सबके आंकड़े नहीं हैं कि किस किस मुल्क से सोना आता है जहाँ जहाँ से हम पकड़ पाते हैं उसकी जानकारी हमें होती है और माननय सदस्य जो यह पूछा है उसके बारे में : कहना चाहती हूँ कि बम्बई काउन्स हाउस में सबसे ज्यादा सोना पकड़ा गया ।

**एशिया तथा सुदूर पूर्व सम्बन्धी वार्षिक आयोग का तेहरान में हुआ अधिवेशन**

\*१४७. श्री भगवत नारायण भार्गव : क्या अन्तर्राष्ट्रीय व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) संयुक्त राष्ट्र संघ के एशिया तथा सुदूर पूर्व स-बंधी वार्षिक आयोग का जो अधिवेशन तेहरान में २ मार्च, १९६४ को हुआ था उसमें क्या भारत ने भाग लिया था और यदि हाँ, तो सम्मेलन में भाग लेने वाले हमारे शिष्टमंडल के सदस्य कौन कौन लोग थे ; और

(ख) उक्त अधिवेशन में जो यह तय हुआ था कि डेवलपमेंट डिफेंड के अनुसार वार्षिक आय में अगर ५ प्रतिशत वृद्धि करनी है तो सदस्य देशों को अपने राष्ट्रीय संसाधनों का १५ प्रतिशत विनियोजन करना होगा जब कि अब ६ से ९ प्रतिशत विनियोजन किया जाता है, उस पर भारत सरकार की क्या प्रतिक्रिया है ?

†ECAFÉ CONFERENCE IN TEHERAN

†147. SHRI B. N. BHARGAVA: Will the Minister of INTERNATIONAL TRADE be pleased to state:

(a) whether India participated in the ECAFÉ Conference of the United Nations, held in Teheran on the 2nd March, 1964 and if so, the names of the members of our delegation who participated in the Conference; and

†] English translation.